

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 20.04.2020 from 2 PM to 4 PM:

1 FOR	CWP	MONIKA BAWA	SANJEEV	FIXED
		V/S	SHARMA	22.04.2020
		STATE OF PUNJAB AND ORS		
2 FOR	CRM	TARUN KUMAR	PUSHPINDER	FIXED
	IN	V/S	KAUSHAL	22.04.2020
	CRA-S-524-2020	STATE OF UT CHANDIGARH		
3 FOR	CRM	BHIM SINGH	JAGRAJ SINGH	FIXED
	IN	V/S	KHIVA	22.04.2020
	CRM-M-54479-2019	STATE OF PUNJAB		
4 FOR	CRWP	DEVENDER KUMR	AMIT KOHAR	FIXED
		V/S		22.04.2020
		STATE OF HARYANA AND ORS		

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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